

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**APPEAL No. 47 of 2014**

**Dated : 17<sup>th</sup> April, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**NTPC Ltd.**

**.... Appellant (s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ...Respondent (s)**

Counsel for the Appellant(s): Mr. M.G. Ramachandran  
Ms. Anushree Bardhan  
Ms. Poorva Sahegal

Counsel for the Respondent(s): Mr. Alok Shankar for R-2  
Mr. R.B. Sharma for R.3

**ORDER**

Mr. R.B. Sharma, the learned counsel appearing on behalf of Respondent No.3 seeks some time to file the reply. Accordingly, he is directed to file the same after serving copy on the other side.

Post the matter on **16.05.2014.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam )**  
**Chairperson**

ts/js